

LIB

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH,  
MUMBAI.**

O.A.210/00756/2017

Date of decision : October 16, 2019

Coram: Dr. Bhagwan Sahai, Member (Administrative)  
Ravinder Kaur, Member (Judicial).

Shri Chetan Janjimal Bhatia,  
Senior Section Engineer (Mechanical),  
Office of Chief Mechanical Engineer  
Office, Planning Section,  
Central Railway, CSTM, Mumbai.

Residing at Neelkanth Park,  
Phase - 1, Building No.7,  
Flat No.403,  
Opp. Rita Memorial School,  
Wayalenaagar, Kalyan - 421 301. .. Applicant.

( None ).

**Versus**

1. Union of India, through  
the Senior Personnel Officer  
(M&E), Central Railways,  
CST Mumbai.
2. The Chief Personal Officer (Admin),  
Central Railways,  
CST Mumbai.
3. The Chief Mechanical Engineer,  
Central Railways,  
CST Mumbai.
4. The Chief Personnel Office,  
Central Railways,  
CST Mumbai. .. Respondents.

( None ).

Order (Oral)  
Per : Ravinder Kaur, Member (J)

When the case is called out neither the  
applicant nor his counsel is present.

2. The case record shows that even on the last date of hearing, none appeared for the applicant. It appears that the applicant is not interested to proceed with the matter.

3. Hence the Original Application is dismissed in default as well as for non-prosecution. No costs.

(Ravinder Kaur)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A).

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23/10